- (iii) Acopy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification No. G.B. / Vividh / Karmik / 04 / Idated the 3rd January, 2005, publishing the Jaipur Nagaur Achalik Gramin Bank (Officers and Employees) Service Regulations, 2000, under sub-section (2) of section 30 of the Regional Rural Banks Act, 1976 [Placed in Library. See No. LT. 1998/05]
- (iv) Acopy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 296 of the income-tax Act, 1961, together with Explanatory Memoranda on the Notifications:
  - (1) S.0.453 (E) dated the 30th March, 2005, publishing the Electronic Filing of Returns of Tax Collected at Source Scheme, 2005.
  - (2) S.0.454 (E) dated the 30th March, 2005, publishing the Income-tax (Ninth Amendment) Rules, 2005. [Placed in Library. See No. L.T. 1992/05]

II. A Statement (in English and Hindi) of Market Borrowings by Central Government during 2004-2005. [Placed in Library. See No. L.T. 2107/05]

## STATEMENT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON EXTERNAL AFFAIRS

SHRI P.K. MAHESHWARI (Madhya Pradesh): Sir, I lay on the Table a copy (in English and Hindi) of the statement showing Action Taken by the Government on the recommendations contained in Chapter-I of the Third Report of the Department-related Parliamentary Standing Committee on External Affairs (Fourteenth Lok Sabha) on Action Taken on the recommendations contained in the Thirteenth Report of the Committee (Thirteenth Lok Sabha) on working of Indian Council for Cultural Relations with special reference to Cultural Centres abroad.

## LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that a letter has been received from Shri N. Jothi stating that he is unable to attend the House as he is advised by the doctors to take complete bed rest due to ill health. He has, therefore, requested for the grant of Leave of Absence for the 2nd part of the current Session of the Rajya Sabha.

Does he have the permission of the House to remain absent from all meetings of the House during the current session?